

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:2139  
ANSWERED ON:10.03.2010  
AGREEMENT WITH OVERSEAS COMPANIES FOR COAL MINING  
Karunakaran Shri P.

**Will the Minister of COAL be pleased to state:**

- (a) whether the Government has entered/proposed to enter into agreements with overseas companies to commence coal mining in the country;
- (b) if so, the details thereof ;
- (c) whether the Government has allocated/earmarked coal mines to the said overseas companies; and
- (d) if so, the details thereof, State-wise and coal reserve- wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL & MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION(SHRI SRIPRAKASH JAISWAL)

(a) to (d): No, Sir. Preliminary discussions are, however, being held on the issue at Coal India Limited level.